

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No 70/BB/17	-	For Non-compliance of Office Objections.	Rule 6 of I&B	My Van Pvt Ltd Vs UPT Fabrication Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	CAKSHUKUMAR N.M		
	Ashok Kumar		

ORDER

Counsel for petitioner is present. He has filed memo stating that petitioner is not willing to proceed with this matter and requested this Tribunal to dismiss the petition with a direction to return the original documents. Registry is to prepare a note and put up for order for return of original documents. Since memo is filed for not pressing the petition, the petition is therefore dismissed as not pressed. Memo is accordingly recorded.


MEMBER(J)


MEMBER(T)